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**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.03.2021 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 08/9/AMR/2021
NAME OF THE COMPANY	Liyods Shipping Pvt Ltd
NAME OF THE PETITIONER(S)	Seapol Port Pvt Ltd
NAME OF THE RESPONDENT(S)	Liyods Shipping Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mayur Mendra	Adv	9849013575	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Umashankar Sardar	Advocate	9440336816	

ORDER

The Corporate Debtor had taken almost 12 days' time to file Vakalat though he submitted i.e., offering the Vakalat and again consisting and requesting this court to grant time to filing counter, till date he is not file counter and Vakalat also. However, as a last chance an opportunity is given to the Corporate Debtor to file Counter. List the matter for filing counter on 30.03.2021.


MEMBER JUDICIAL